

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/300/ (IB)/2017  
NAME OF THE PETITIONER(S) : EMCO LTD  
NAME OF THE RESPONDENT(S) : EASWARI ELECTRICALS PVT LTD  
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1. AMI V. KATARIA  
(7845461422)

Counsel for petitioner

  
Q.A.

2. S. Natarajan  
9360152100,

Rep. of Res -  
B. N. S.

**ORDER**

Counsel for petitioner present. Counsel for respondent called absent. Shri S Natarajan, Manager of the respondent company present and stated that the counsel could not attend before the Adjudicating Authority as he is held up at the Hon'ble High Court of Madras. He also stated that he is intending to settle the matter with the other side and prayed time for making submissions in this regard. Time extended at request. Put up on 22.09.2017 at 10.30 A.M

K Anantha Padmanabha Swamy  
Member (Judicial)

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